

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4755

ANSWERED ON:23.04.2013

CASE AGAINST ITALIAN MARINES

Ahir Shri Hansraj Gangaram;Bundela Shri Jeetendra Singh;Nirupam Shri Sanjay Brijkishorilal ;Patil Shri A.T. Nana;Sivasami Shri C.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the case involving two Italian marines in alleged killing of two fishermen from Kerala has been handed over to the National Investigation Agency;
- (b) if so, the details and the status thereof;
- (c) whether the Government has assured the Italian Government in any way regarding the case involving its nationals; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): Yes Madam. The case involving two Italian marines in alleged killing of two fishermen from Kerala has been handed over to National Investigation Agency vide this Ministry's Order dated 1.4.2013, which was further revised on 15.4.2013. The case is under investigation.

(c) & (d): The Hon.'ble Minister of External Affairs had made a Statement in the Parliament on March, 22, 2013 regarding the return of two Italian marines who were accused of killing of two fishermen wherein he stated that the Government of India had informed the Italian government that the two marines will not be liable for arrest if they return within the time frame laid down by the Hon'ble Supreme Court of India. Further it was stated that they shall once again be bound by the conditions contained in the order passed by the Hon'ble Court on 18.1.2013 and that according to well settled Indian jurisprudence, this case would not fall in the category of matters which attract the death penalty, that is to say the rarest of rare cases.